

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/71/KOB/2019
SECTION	213,241 & 242 C/ACT
NAME OF PARTIES	T R VENUGOPAL & 3 OTHERS V/S ELITE FOODS PVT LTD & 16 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, GOKUL KRISHNAN R.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI, ANIL D NAIR, PHILIP MATHEW

**26 JUNE 2024**

## O R D E R

**IA(C/ACT)/ 104/KOB/2024 in CP/71/KOB/2019**

List this matter on **28.06.2024**.

**CP/71/KOB/2019**

Learned representing Counsel, Ms. Angela appears physically on behalf of the Petitioners. Learned Counsel, Mr. Sandeep Singhi appears on behalf of the Respondents through virtual mode.

Counsel for both sides submit that the Writ Petition filed before the Hon'ble High Court of Kerala in the subject matter has been reserved for orders, and requested to post this matter on 28.06.2024.

Registry is directed to list the matter on **28.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**